

2GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1798**  
ANSWERED ON 28<sup>TH</sup> DECEMBER, 2017

**ROAD SAFETY LAWS**

1798. SHRI DHARAM VIRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has conducted the road safety inspection of National Highways during the current year if so, the findings thereof;
- (b) the progress made in the ongoing research schemes on roads and bridges;
- (c) the progress made in the project for two laning of roads assisted by World Bank in the current year; and
- (d) the steps taken/being taken by the Government of road safety laws in country?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L.MANDAVIYA)

(a) to (d) Road safety audits are carried out on National Highways (NHs) development projects at various stages during design, construction and post construction stages. Research on roads and bridges are conducted through Research/Academic institutes like CRRI, IITs etc. Research activities require thorough study/investigations/tests etc. and is a time consuming process. A length of about 101 kms has been completed under World Bank funded National Highways Interconnectivity Improvement Project (NHIIP) in financial year 2017-18, till November, 2017. To strengthen enforcement and enhance road safety, the Motor Vehicles (Amendment) Bill, 2017, has been passed by Lok Sabha and is presently in Rajya Sabha for consideration and passing of the said Bill.

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